Skri M. V. Krishnappa: We are supplying it to the State Governments at Rs. 16 per maund, whereas it costs something like Rs 19 or Rs 20 per maund.

श्री विभूति किथ मती महोदय से मैं यह जामना चाहता हू कि यह जो बर्मा का चावल ग्राया है तो जिस सूबे के लोग ज्यादा चावल खाने हैं उन्हें ग्रीरो की ग्रपेक्षा ग्रिक चावल दिया जायेगा या ईवेन्ली सारे देश में बाँटा जायेगा?

काख तथा कृषि मंत्री (श्री घ० घ० जैन). जो लोग चावल खाने वाले नहीं हैं उनको बिलकुल नहीं दिया जायगा बल्कि इस बात की भी कोशिश की जायगी कि जो चावल खाने बाले हैं वे कुछ गेहूं भी खायें।

Shri Subbiah Ambalam: May I know the quantity or rice that has been allotted to the State of Madras?

Shri M. V. Krishnappa: Whatever Madras has asked for, we have given them

Shri Subbish Ambalam: May I know the quantity?

Shri M. V. Krishnappa: This is a question about Burma rice. If the hon Member gives notice of a separate question on this, I am prepared to answer it

विकास प्राप्तवनों का सम्मेलन

र्की भवत वर्शन : *६८४ | भी बहाबुर सिंह श्री तिजैया

क्या **साम वाधिक विकास मंत्री** यह बताने की कृपा करेंगे कि

- (क) भ्रप्रैल, १९५७ में मसूरी में होने बाले विकास भ्रायुक्तो के सम्मेलन में किन-किनेश्वमस्याभ्यो पर विचार किया गया भीर क्या सिकारिशें की गईं, भीर
- (स) उम सिफारिशो को कार्योन्वित करने के सिये क्या कदम उठाये जा रहे हैं?

सामुद्धाधिक विकास मंत्री (श्री सु॰ कू॰ बे॰) (क) यह "मुख्य सिफारिशो व निष्कर्षो" में दिए गये है जिसकी नकर्ले पालियामेंट लाइबेरी में रख दी गई हैं।

(स) जिन सिफारिशो का सम्बन्ध इस मत्रालय से है उनकी जॉच हो रही है। सिफारिशो को सब राज्य सरकारो व केन्द्रीय मत्रालयो को भी उचित कार्यवाही के लिए भेज दिया गया है।

I shall read the answer in English also

- (a) These are given in the 'Main Recommendations and Conclusions' copies of which have been placed in the Parliament Library
- (b) Recommendations concerning this Ministry are being examined. Recommendations have also been forwarded to all State Governments and Central Ministries concerned for necessary action

श्री भक्त दर्शन क्या यह सत्य है कि इस सम्मेलन में माननीय प्रधान मत्री ने भाषण देने हुए सहकारी खेनी पर बहुत और दिया जब कि उत्तर प्रदेश के मुख्य मत्री महोदय ने उसे बहुत ही प्रव्यत्रहारिक भीर भसफल बताया तो में जानना चाहता हू कि सरकार ने इन दोनो दृष्टिकोणों में से कीन सा दृष्टिकोण भपनाया है?

Shri S. K. Dey: I have no knowledge of any controversy of the nature indicated by the hon. Member.

भी भवन दर्शन क्या में जान सकता हूं कि इस तरह के सम्मेलनों में जो निर्णय किये जाते हैं, उनका राज्य सरका कहाँ तक पासन करनी है और इसके लिए क्या कोई मसीनरी निश्चित की गई है जो कि इसकी देखभास करती रहे कि उनका पालन किया जाता है या नहीं!

Shri S. K. Dey: There is always a close follow up of all activities following the recommendations of such conferences.

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Shri Raghnbir Sahai: On a perusal of the proceedings of the conference, it appears that the Development Commissioners who assembled there did not take into consideration some of the very important recommendations of the Estimater Committee which were submitted to this House in 1956. May I know the reason therefor? Is it in the contemplation of the Government that the Estimates Committee report would be considered by this body separately on a different occa-

Shri S. K. Dey: Most of the important recommendations made by the Estimates Committee have been considered either within the Ministry or in the conference. It is obvious that in a conference of 4 or 5 days, it is not possible to look into every single item in the four volumes of the Estimates Committee's report

सेठ अचल सिंह: क्या मंत्री महोदय की यह बात मालूम है कि वहाँ पर उन्होने जो बह स्टेटमेंट दिया है कि लोगों को मास श्रीर मछानी का श्रविक प्रयोग करना चाहिए तो उनके इस स्टेटमेंट में बेजीटेरियन लोगों की फीलिंग्स बुड हुई है ?

Shri S. K. Dey: The Community Development Ministry is supposed to cater to the whole community of India. Therefore, it has a term of reference to promote more of vegetarian diet for vegetarians and more of non-vegetarians.

Shri Tyabji: The hon Minister just now replied that most of the recommendations of the Estimates Committee would be considered. May I know which are comprised in the word 'most' and which are not?

Shri S. K. Dey: It is very difficult to enumerate the large number of questions that have been raised in the Estimates Committee report, those that have been considered in the Development Commissioners' conference and those that have been considered in the Ministry.

Shri Thimmaiah: I understand that the conference discussed about the building up of village leadership. May I know what steps have been suggested to the State Governments to promote this village leadership?

Mr. Speaker: Have the proceedings of the conference been made available to Members?

Shri S. K. Dey: The proceedings have been placed in the library of Parliament. We have taken steps already to print about 10,000 copies which will be circulated not only to hon. Members of Parliament, but also to Members of State legislatures.

Shri Sinhasan Singh: What particular concrete proposal has this conference laid down for the growth of co-operative agriculture, instead of merely saying development of cooperative agriculture?

Have they made any concrete proposals?

Mr. Speaker: Hon Members will kindly look into the report available in the Library

Shri Sinhasan Singh: We have been talking about it for so many years now, but nothing concrete has been achieved That is why I am asking if they have made any concrete suggestion.

Shri S. K. Dey: The concrete recommendation is that co-operative farming should be promoted and procedures are being examined to give effect to this recommendation. I have no doubt that we shall have a good number of co-operative farms working m every block

Shri Feroze Gandhi: May I know if there is a single co-operative farm working anywhere in India which is not a Government farm?

Shri S. K. Dey: There are a large number of farms. I cannot name all of them, but I know in the District of Madurai there is a co-operative farm of 300 to 400 acres of land, not owned by the Government, but owned by the members.

The Minister of Food and Agricuiture (Shri A. P. Jain): The total number of co-operative farms of various types in India is between 1,400 and 1,500.

Dr. Ram Subhag Singh: But the question was whether ...

Shri A. P. Jain: They are not Government farms, they are co-operative farms owned by the members of the co-operative societies.

Mr. Speaker: They are contradictions in terms. Government farms are State farms. Co-operative farms are owned by their members What is the meaning of confusing this?

Shri Heda: On the one hand Govovedi. vt. oddi. Muovu vedti veza trasranca people's association m the community project work, and on the other hand we find that these Development Commissioners or BDOs. shun the cooperation from the representatives of the people, and they would like to go to the villages directly and avoid these people If this is a fact, may I know what measures Government are taking so that better relationship and real co-operation is achieved between the two sectors?

Shri S. K. Dey: From the village up to the headquarters of the nation. steps are now being taken to encourage representatives of the people to associate with all activities of the programme We expect, for instance, the hon Members of Parliament who are Members of the informal consultative committee to associate themselves very actively with the implementation of this programme and the planning of the programme In the same way, at the district level, at the block level and at the village level, the representatives of the people will be given all facilities to participate in this programme We have for this purpose initiated a programme of village camps which will be in a very large number and which will cover the bulk of the population in the villages covered, under this programme I have no doubt that if the representatives of the people take a little more initiative...

Mr. Speaker: After the conference procedings are published, when we meet in the next session we will have a discussion on community development projects and the conference, not

Oral Answers

Shri A. C. Guha: May I suggest that along with that the latest evaluation report may also be taken into considera_{tion?}

Mr. Speaker: Very good All relevant matters.

गन्ने का महय

^{मृ}६८६ भी विभूति मिश्र साध तथा कृष्य मत्री यह बताने की कृपा करेग कि

(क) क्या यह मच है कि चीनी की कई _{मिल}ें १६५६ – ५७ की गन्ने की फमल का दोम गन्ना उत्पादको को नही दे सकी

(स) यदि हाँ, नो विभिन्न राज्यो में चीनी के ऐसी कौन-कौन सी मिले हैं और गन्ना उत्पादको के कितनी धन गाँच उन पर शेष हैं 🤈

^साच उनमंत्री (भी मो० व० कुच्लुच्या). ^(क) स्रौर (व) एक विवरण मभा पटल पर राव दिया गया है। विश्विय परिशिष्ट ^{३, अन्}बन्ध संख्या १०१]

हीं विभृति (मधा मेरे प्रश्नकाजो ए भाग है उस का जवाब मुझे ठीक नही मिला है। मैं ने प्र_{इस} पूछा है कि

"(t) whether it is a fact that several sugar mills have not been able to pay to sugarcane growers the price of sugarcane for 1956-57 se ason; and

(b) if so, the names of such sugai mills in different States and the amounts due from them to the sugarcane growers?".